

Commission have not yet been finalised.

(c) No, Sir.

(d) Yes, Sir.

(e) As stated in reply to part (b), the terms of reference are yet to be finalised.

Rate of Interest on World Banks Loans

*148. SHRI K. ANIRUDHAN:
SHRI P. GOPALAN:
SHRI K. M. ABRAHAM:
SHRI GANESH GHOSH:

Will the Minister of FINANCE be pleased to state:

(a) whether Government have assessed the implications of the World Bank's decision to increase the rate of interest from 6 per cent to 6.25 per cent on the country's economy.

(b) if so, the findings thereof;

(c) whether Government have taken up the matter with the World Bank authorities; and

(d) if not, the reasons therefor?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) and (b). The recent decision of the World Bank to raise the rate of interest on loans from 6 per cent to 6-1/4 per cent applies only to new loans to be given by the Bank and draws out of the recent loan of \$25 million given to the Industrial Credit and Investment Corporation of India. The major part of the Bank Group's assistance to India comes from the International Development Association which does not charge interest but only a service charge of 3/4th of one percent of its loans. The effect of the recent increase in the World Bank's lending rate is, therefore, not expected to be significant.

(c) The view that the increase in the rate of interest will add to the repayment obligations of developing countries including India, was expressed by India's Executive Director during discussions on this subject.

(d) Does not arise.

Man-Made Fibre

*149. SHRI A. SREEDHARAN:
SHRI K. LAKKAPPA:
SHRI KAMESHWAR SINGH:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the steps which Government have taken to ensure the utilisation of various indigenous raw materials required for the manufacture of man-made fibre that may be available in the country; and

(b) whether any production is contemplated during this year?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & CHEMICALS AND OF SOCIAL WELFARE (SHRI K. RAGHURAMIAH): (a) and (b). The raw materials required for the production of non-cellulosic synthetic fibres are not indigenously available. But steps have been taken to ensure their indigenous production in the next few years. During this year one of the raw materials required for the production of Polyester (Terene) fibre viz. Ethylene Glycol will be entirely indigenously available from the Bombay Petro-Chemical Complex (NOCIL).

Regarding Cellulosic Synthetic or regenerated fibres, the indigenous production of Rayon Grade Wood pulp is being fully utilised, but since it is inadequate to meet the demand of all the Rayon Units, pulp has to be and is being imported to meet the full requirements.

Cut in U.S. Aid

*150. SHRI CHENGALRAYA NAIDU:
SHRI JYOTIRMOY BASU:
SHRI UMANATH:
SHRI C. K. BHATTACHARYYA:
SHRI P. GOPALAN:
SHRI C. K. CHAKRAPANI:
SHRI RAGHUVIR SINGH SHASTRI:

Will the Minister of FINANCE be

pleased to state:

(a) whether it is a fact that the U. S. Government have made a sizeable cut in aid to India;

(b) if so, to what extent and the reasons therefor;

(c) the reaction of Government thereto;

(d) the alternative steps which have been taken by Government in view of this cut; and

(e) how far this aid cut will affect India's development Plans?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) to (e). Although aid appropriations made by the U. S. Congress are lower than the amount recommended by the U. S. Administration, the extent to which aid to India will be affected is not yet clear. It is however hoped that the aid which would be made available to India will not be materially short of our inescapable requirements.

Development of Tribal Areas in Maharashtra

902. SHRI K. M. Koushik: Will the Minister of SOCIAL WELFARE be pleased to state:

(a) the amount allocated for the development of the tribal areas in Maharashtra during the years 1966-67 and 1967-68;

(b) the district or districts to which the said funds were allocated; and

(c) what are the substantial schemes for which the said amounts have been utilised?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (SHRIMATI PHULRENU GUHA): (a) There are no "tribal areas" as such in Maharashtra. For the development of Scheduled areas the main scheme so far undertaken

is that of Tribal Development Blocks; the following amounts were allocated for this scheme:—

1966-67	Rs. 83.00 lakhs.
1967-68	Rs. 43.80 lakhs.

(b) Tribal Development Blocks exist in the following Districts—

Chanda, West Khandesh, Thana, Nasik, Dhulia, Amravati, Ahmednagar, Yeotmal and Poona.

(c) Development of agriculture, co-operation and communications.

सरकारी उपक्रमों के कर्मचारियों की सेवा की शर्तें

903. श्री मय्युंजय प्रसाद : क्या वित्त मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकारी उपक्रमों के लिये यह आवश्यक है कि वे अपने कर्मचारियों की भर्ती, वेतनमानों, भत्तों तथा सुविधाओं, विशेषाधिकारों पदोन्नति की नीति और उनकी सेवा की शर्तों संबंधी नियमों के बारे में केन्द्रीय सरकार की स्वीकृति प्राप्त करें।

(ख) यदि हां, तो उन सरकारी उपक्रमों के नाम क्या हैं जिन्होंने इस बारे में नियम बनाये हैं और उन्हें केन्द्रीय सरकार से मंजूर करा लिया है; और

(ग) उन सरकारी उपक्रमों के नाम क्या हैं जिन्होंने अपने कर्मचारियों के लिये कोई नियम नहीं बनाये हैं अथवा केवल कुछ मामलों के बारे में ही नियम बनाये हैं और इन उपक्रमों ने किन मामलों के बारे में नियम बनाये और किन मामलों के बारे में नहीं बनाये हैं ?

उप-प्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी देसाई): (क) भरती, वेतनमान, और सेवा-सम्बन्धी अन्य शर्तों के बारे में सरकार की स्वीकृति प्राप्त करना केवल